

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO 2663
TO BE ANSWERED ON THURSDAY, THE 18.03.2021**

Functioning of Tribunals

2663. SHRI B. LINGAIAH YADAV:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the steps being taken to bring reforms in Tribunals for speedy delivery of justice in the last 6 years and current year as on date, tribunal-wise; and
- (b) the steps being taken for continuing with the reform process and further measures to rationalize the functioning of Tribunals in future along with budgetary support for this purpose?

ANSWER

**MINISTER OF LAW & JUSTICE, COMMUNICATIONS AND
ELECTRONICS AND INFORMATION TECHNOLOGY**

(SH. RAVI SHANKAR PRASAD)

(a)&(b): Information is being collected and will be laid on the Table of the House.
